

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-2161
ANSWERED ON – 08.08.2023

GST ON MILLETS

2161. SHRI VIVEK THAKUR:

Will the Minister of **FINANCE** be pleased to state:-

- (a) whether the GST Council is considering to bring down GST rate on Shree Anna (Millets) based health mix products and ready-to-eat millets products;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c): GST rates and exemptions are prescribed on the recommendation of the GST Council, which is a constitutional body comprising of representatives from the States/UTs and Centre. The matter of GST rate reduction on Millet based health mix products consisting at least 70 % of Millets was placed before the GST Council in its 49th Meeting, and the Council agreed to send back the proposal to the Fitment Committee for further examination.
